

**RAJASTHAN HIGH COURT, JODHPUR**  
**ORDER**

No.Estt.(RJS)/43/2026

Date:- 28/03/2026

Following Officer of District Judge Cadre, who was appointed vide Government Order No.F.19(140)Judl./2022 dated 27.02.2023 by Direct Recruitment in District Judge Cadre as Additional District & Sessions Judge on probation for a period of two years from the date of assuming the charge of his office, is hereby **confirmed** under Rule 45(3) of RJS Rules, 2010, with effect from the date mentioned against his name:-

NAME OF OFFICER	UID NUMBER	DATE OF JOINING IN SERVICE
SHRI RAMESH KUMAR ATTLE	RJ1453	18.03.2023

The period spent on probation shall be taken into account for grant of Annual Grade Increment(s).

BY ORDER

  
REGISTRAR GENERAL

No.Estt./RJS/B2(i)/05/2023/1283

Date:- 28/03/2026

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
7. The Registrar (Vig.)/ (Admn.)/ (Admn.Sub.Court)/ (Rules)/ (Examination)/ (Class.)/ OSD(F&I)/O.S.D.(Computer), Rajasthan High Court, Jodhpur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. Judge, Labour Court No.1, Jaipur Metropolitan-II.
10. The District & Sessions Judge, Kota.
11. Shri Ramesh Kumar Attle (RJ1453), Additional District and Sessions Judge No.1, Kota.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. Concerned Treasury Officer.
14. P.S. to all Hon'ble Judges sitting at Jodhpur.
15. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.

**Personal File/Service-Book Clerk/  
T/P Clerk/Jr. Actt./Misc.Clerk/  
D.E.Clerk-RJS Estt./  
Conf./Accounts/General/  
Sub. Court/Statistics/RJS Leave  
A.A.O.(Bill)/Pension Cell/  
Building Cell/Budget**

  
REGISTRAR GENERAL